

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI  
OA No. 2418/95

(2)

New Delhi this the 20th day of January 1997.

HON'BLE MR. S.R.ADIGE, MEMBER (A)  
HON'BLE DR. A.VEDAVALLI, MEMBER (J)

Mrs. Sneh Lata  
W/o Shri Jawahar Lal  
R/o H.No.166, Mandi Mohalla,  
Sonipat (Haryana)  
Presently working as  
Junior Stenographer  
Office of Official Liquidator  
A2, W2, Curzon Road Barracks,  
Kasturba Gandhi Marg,  
New Delhi-110001  
(By Advocate: Applicant in person)

..... Applicant

Versus

Union of India through

1. Secretary to the Govt. of India,  
Ministry of Industry & Company Affairs,  
5th Floor, A-Wing, Shastri Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi.
2. The Regional Director,  
Company Law Board,  
Kanpur.
3. Official Liquidator attached to  
High Court of Delhi,  
A2, W2, Curzon Road Barracks,  
Kasturba Gandhi Marg,  
New Delhi.
4. Secretary,  
Staff Selection Commission,  
Block 12, CGO Complex,  
Lodhi Road,  
New Delhi-110003.

(By Advocate: Sh. E.X.Joseph on behalf of Resp. No.4 and  
Sh. Shri Ram, Official Liquidator, Depttl.  
Representative on behalf of Resp. No.1 to 3.)  
..... Respondents

JUDGMENT (ORAL)

By Hon'ble Mr. S.R.Adige, Member (A) -

Heard.

2. Learned Counsel for Staff Selection Commission Shri Joseph and Departmental Representative Shri Sri Ram have stated at the bar that they would have no serious objection in allowing the applicant one more

A

chance to appear in, and clear the next S.S.C. Exam. for selection to the post of Junior/ Grade 'D' Stenographer by giving her age relaxation if necessary, and meanwhile allow her to continue on ad hoc basis in the dept. in her existing capacity.

3. In the facts and circumstances of this particular case, we order accordingly, but make it clear that no further chance will be granted to the applicant.

4. The O.A. is disposed of accordingly. No costs.

A. Vedavalli

(DR. A. VEDAVALLI)  
Member (J)

S. R. Adige  
(S.R. ADIGE)  
Member (A)

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